

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/256(KB)2023
IA(I.B.C)/890(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SUDESH SONTHALIA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Ms. Aparajita Rao, Adv.] For Applicant
Ms. Swastika Ray, Adv.

Mr. Snehasish Chakraborty, Adv.] For Resolution Professional

ORDER

1. Ld. Counsels for Applicant present. Ld. Counsel for Resolution Professional present.
2. **IA(I.B.C)/890(KB)2024**
 - a) Registry is directed to issue notice upon the Personal Guarantor by way of speed post and by e-mail and place the tracking information on record to enter its submissions on the next date of hearing, failing which appropriate Order(s) be passed in accordance with law.
 - b) Let the Progress Report be filed.
3. Post this matter on **19.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**